

1	2	3	4	5
51.	Arunudaya Vikas Samity, Jagibhaktagaon, Mayang, Morigaon-11, Assam.	Central Rural Sanitation Programme	2,29,425/-	-
52.	Global Health Immunisation and Population Control Organisation, Rangaloo Jummarmur, Nagaon, Assam.	-do-	2,29,425/-	
53.	Gram Lok Seva Sangha Dhamdhama, Niz, Dhamdhama, Nalbari, Assam.	Development of Women and Children in Rural Areas.	2,42,900/-	-
54.	Harijan Sevak Sangh, Kingsway, Delhi (Kamrup dist.).	Promotion of voluntary Action in Rural Development	7,42,700/-	4,20,000/-

### Encroachment

1719. SHRI JAG MOHAN : Will the PRIME MINISTER be pleased to state :

(a) the hectares of public lands belonging to the CPWD, L&DO and other departments and public undertakings under the Ministry of Urban Affairs which have been illegally encroached/Built upon;

(b) the number of Government projects and development works being held up on account of this and the amount of money involved in it; and

(c) the steps being taken/proposed to be taken to prevent such encroachments?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) About 37 hectares of land belonging to L&DO and about 644 hectares of land of L&DO transferred to the Delhi Development Authority for care and maintenance are under encroachment. About 39.8 hectares of land belonging to the C.P.W.D. are also encroached. No land belonging to any of the public sector enterprises under the Ministry has been encroached upon.

(b) A project for construction of general pool housing along Sardar Patel marg, sanctioned at an estimated cost of Rs.6.00 crores has been held up due to enraochment.

(c) The following steps have been taken to contain/ prevent encroachment :-

(i) Fencing and boundary walls are being provided along vacant land vulnerable to encroachment

(ii) Field Officers have been asked to be vigilant and take prompt action to identify encroachments and get them removed.

### 12.01 hrs.

MR. DEPUTY-SPEAKER : Before I ask any Member to speak, listen to me, please.

[Translation]

Yesterday an all party-leaders meeting was convened. It was discussed therein as to how issues for zero hour should be selected and how the members be called. It was decided in the meeting that escisting arrangements should continue. Shri Arvind Sharma...(Interruptions)

[English]

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands) : Sir, the Members of Parliament from Orissa are sitting on a *dharana* at the Main Gate of Parliament House. The hon. Railway Minister is here. He should speak to them...(Interruptions)

MR. DEPUTY-SPEAKER : I have called Shri Arvind Kumar Sharma to speak.

(Interruptions)

MR. DEPUTY-SPEAKER : I am sorry to say this I have already called Shri Arvind Kumar Sharma to speak.

(Interruptions)

[Translation]

MR. DEPUTY SPEAKER : Nothing-will go on record. Please sit down.

(Interruptions)\*

[English]

SHRI SONTOSH MOHAN DEV (Silchar) : Sir, we abide by your decision. The point is that about 15 to 20 hon. Members of Parliament from Orissa are sitting on

\* Not Recorded.